

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 183/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Small Industries Development Bank of India  
SECTION OF THE COMPANIES ACT/I & B CODE: 7 of I & B code of 2016  
VIS MIS Manohar Lal Hira Lal Ltd

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	S.K.T	Adv	Resp.	Abhishek
2.	Abhishek	Adv	Resp.	
3	Jahagir Haider. Adv on behalf of Mr. Manu Khare	Adv	Resp.	Haider

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Shri Sunil Kumar Tripathi for the Financial Creditor. Shri Jahagir Haider proxy for Manu Khare for Corporate Debtor Company. He seeks further time to file objection.

In view of this, final opportunity is granted to the Corporate Debtor Company for filing objection/ reply.

The matter to be listed on 16<sup>th</sup> March, 2018.

Date: 19/02/2018

Typed by  
Jyoti  
(Stenographer)

— Sd —

H.P. Chaturvedi,  
Member(Judicial)